

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).17165-17168/2009

(From the judgement and order dated 13/05/2009 in AN No.182/2009, AN No.183/2009, AN No.184/2009, AN No.186/2009 of The HIGH COURT OF RAJASTHAN, BENCH AT JAIPUR)

NATIONAL COUNCIL FOR TEACHERS EDUN.&ORS. ETC.ETC.

Petitioner(s)

VERSUS

SHRI.S.S.SHIKSHA PRASHIKSHAN SANTN.&ORS.ETC..ETC. Respondent(s)
(With appln(s) for stay, prayer for interim relief, permission to file additional documents and office report)

Date: 28/08/2009 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.N. AGRAWAL
HON'BLE MR. JUSTICE G.S. SINGHVI

For Petitioner(s) Mr. Raju Ramachandran, Sr. Adv.
 Mr. V.K. Rao, Adv.
 Ms. Madhu Sikri, Adv.

For Respondent(s) Mr. S.K. Dubey, Sr. Adv.
 Mr. M.R. Rajdendra Nair, Sr. Adv.
 Mr. Nagendra Rai, Adv.
 Dr. Sumant Bharadwaj, Adv.
 Ms. Archana Pathak Dave, Adv.
 Mr. Ajit Kumar Gupta, Adv.
 Ms. Mridula Ray Bharadwaj, Adv.

UPON hearing counsel the Court made the following
O R D E R

Permission to file additional documents is granted.

Issue notice.

Prayer for grant of interim relief is rejected.

Tag the petitions with S.L.P. (C) No.23271-23272 of 2008.

[Alka Dudeja]
Court Master

[Savita Sainani]
Court Master